

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:79
ANSWERED ON:13.03.2012
DELIVERY OF LEVY RICE
Patel Shri Bal Kumar

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether rice mills in Andhra Pradesh short delivered levy rice during the kharif year 2007-08 against the levy rice due from these mills in accordance with the Andhra Pradesh Rice Procurement (Levy) Order, 1984;
- (b) if so, the details thereof;
- (c) whether the Government had increased the Minimum Support Price (MSP) of paddy and price of levy rice from 24th June, 2008;
- (d) if so, the details thereof;
- (e) whether the Food Corporation of India instead of making payments at old rates, procured the same at revised rates; and
- (f) if so, the details thereof and the reasons therefor?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

- (a) & (b) : Yes, Madam. In Andhra Pradesh during Kharif Marketing Season (KMS) 2007-08, delivery of levy rice by the Rice millers was short by 1.62 lakh tonnes.
- (c) & (d) : Yes Madam. On 24th June , 2008 Minimum Support Price(MSP) of common Paddy was revised from Rs. 645 per Quintal to Rs. 850 per quintal and MSP of Grade 'A' paddy was revised from Rs. 675/- per quintal to Rs. 880/- per quintal by Government of India.
- (e)& (f):No Madam. Payments were made by FCI for the paddy purchased before 24.6.2008 at old MSP and for paddy purchased after 24.6.2008, as per MSP notified on 24.6.2008and as certified by the State Government.